

DIVISION BENCH
COURT - I

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/143(KB)2017
COMP.APPL/241(KB)2018,
COMP.APPL/400(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	RAJ SINGH CHOPRA & ORS. VS SYLPACK VINCOM PVT.LTD. & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Rajib Mullick, Adv. : For Petitioners
Ms. Sonia Mukherjee, Adv.

Ms. Rashmi Singhee, Adv. : For Respondent No. 1,2 & 3
Mr. Jayabrata Mukherjee, Adv.
Ms. Sanjana Shaw, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **9/8/2024**.

**Satyajit Roy
(Court Officer)**